

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


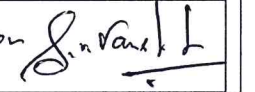
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PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP No. 50/2015
NAME OF THE COMPANY	Divya Retreat Ltd
NAME OF THE PETITIONER(S)	Surekha Reddy & (46) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Ltd & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Rama Krishna	Adv	sramakrish@gmail.com 984803691	
S.V. VANSHI KRISHNA	Adv.	svkassociates@gmail.com 8919448988	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Dr.S.V.Rama Krishna and Mr.S.V.Vanshi Krishna present for Petitioner.

At request of Petitioner counsel, list the matter on 07.09.2018 for final hearing.


MEMBER JUDICIAL